

Annexure - 7												
Name of the corporate debtor: SHRIVALLABH PITTIE SOUTH WEST INDUSTRIES LIMITED; Date of commencement of CIRP: 10 October 2023; List of Creditors as on: 28 July 2025												
List of operational creditors (Government Dues) (Amount in ₹)												
Sl. No.	Details of Claimant	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC					
1	Deputy Commissioner of Income Tax, Central Circle 8(2), Mumbai	23-10-2023	2,21,31,77,599	10,88,71,868	Unsecured	No	-	2,10,43,05,731	-	-	-	Appeal filed
2	Office of the Assistant Commissioner of CGST, Division - V, Mumbai South Commissionerate	03-03-2025	1,44,37,28,035	19,69,901	Unsecured	No	-	1,44,17,58,134	-	-	-	The RP has categorised the claim as acceptable and the CoC has approved the Claims. The RP has filed application before NCLT for condonation in delay of claims.
3	Employees Provident Fund Organisation, Regional Office Kota	24-03-2025	3,80,497	3,80,497	Unsecured	No	-	-	-	-	-	The RP has categorised the claim as acceptable and the CoC has approved the Claims. The RP has filed application before NCLT for condonation in delay of claims
4	Special Officer, Block Development Office, PK Mangalam Panchayat, Ramanathapuram District.	14-06-2025	3,30,000	1,10,000	Unsecured	No	-	-	-	-	-	The RP has categorised the claim as acceptable and the CoC has approved the Claims. The RP has filed application before NCLT for condonation in delay of claims Further, INR 2,20,000/- is accepted as CIRP cost.
Total			3,65,76,16,131	11,13,32,266		-	-	3,54,60,63,865	-	-	-	-